

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - I FOUNDATION COURSE - District and Sessions Judges - Nomination of Sri S.Shiva Kumar, III Addl. District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Ranga Reddy District to undergo 2nd Spell of "Foundation Course" for a period of three (03) months i.e from 12.09.2022 (Monday) to 09.12.2022 (Friday) at the Telangana State Judicial Academy, Secunderabad - Relief Arrangements - ORDERS- ISSUED.

- REF:**
1. G.O.Ms.No.63, General Administration (J&RA) Department, dated:25.09.2021 from the Government of Telangana.
 2. Letter ROC.No.955/2021/TSJA-Sec'bad, dated 18.11.2021 from the Director, Telangana State Judicial Academy, Secunderabad.
 3. High Court Proceedings ROC.No.3244 & 3480/2021-B.Spl., dated 25.11.2021
 4. Letter Roc.No.955/2022/TSJA-Secunderabad, dated 19.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 5. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
 6. High Court's Letter Roc.No.346/E1/2021, dated 19.05.2022.
 7. High Court's Proceedings ROC.No.3244 & 3480/2021-B.Spl., dated 31.05.2022.
 8. Letter ROC.No.955/2021/TSJA-Sec'bad, dated 18.07.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3244 & 3480/2021 - B.SPL., DATED: 18.08.2022

The High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby nominated to undergo 2nd Spell of "Foundation Course" for District Judges for a period of three (03) months i.e from 12.09.2022 (Monday) to 09.12.2022 (Friday) at the Telangana State Judicial Academy, Secunderabad and directed to handover charge of his post(s) to the officer(s) mentioned against his name in Column No.3 and proceed to report at Telangana State Judicial Academy, Secunderabad on 12.09.2022 (Monday) at 8.00 a.m.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	OFFICER PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI S.SHIVA KUMAR, III Addl. District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Ranga Reddy District.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.

Contd...2

The officer(s) mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officer(s) is holding full additional charge if any, during the period of absence of the above said officer(s) while undergoing Foundation Course.

In case, the officer(s) mentioned in Column number 3, is either on leave or not available for any other reason the Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar, shall make alternative incharge arrangements and intimate the same to the High Court.

Further, the officer mentioned in Column No.3 is hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 5th read above.

During the above said training period, the officer will be under the control of the Director, Telangana State Judicial Academy, Secunderabad.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting at Judicial Academy, Secunderabad to attend the Foundation Course.
 2. **The nominated officer is entitled only for actual journey time.**


16/12/22
REGISTRAR (VIGILANCE)

To

1. The officer and In-charge Officer concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, 2nd Floor, 'C' Block, High Court Premises, Hyderabad.
5. The Prl. District and Sessions Judges, Ranga Reddy District at L.B.Nagar.
6. The I Addl. District and Sessions Judges, Ranga Reddy District at L.B.Nagar.
7. The III Addl. District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Ranga Reddy District.
8. The Chairman, LRAT-cum-II Additional District and Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, L.B. Nagar Ranga Reddy District.
9. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ Spare...